

- (3) Sent a Bidi Tobacco Delegation to Sudan, Egypt, West Africa, East Africa and Aden. Trial orders for small quantities were received and have been despatched. Samples of tobacco ordered by the prospective improters have been sent;
- (4) Arranged rail transport on a priority basis for the movement of tobacco to the ports in order to help in complying with the order from China;
- (5) Has despatched samples of tobacco to Czechoslovakia and U.S.S.R. in order to find out markets for high grade tobacco; and
- (6) Helped in getting a quota of coal for redrying tobacco.

Development Commissioners' Conference

1332. **Shri Ram Krishan:** Will the Minister of Planning be pleased to state:

- (a) whether the recommendations of the Conference of Development Commissioners have been considered by the Central Government; and
- (b) if so, with what result?

Deputy Minister of Planning (Shri S. N. Mishra): (a) The reply is in the affirmative.

- (b) They are being implemented.

Indians Abroad

1333. **Shri Ram Krishan:** Will the Prime Minister be pleased to state;

- (a) the number of Indians who are being detained in foreign countries under the immigration laws, country-wise; and
- (b) the reasons therefor?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). The information asked for is not available. An attempt to collect this information from all the countries of the world will involve a great deal of time and labour. In a number of countries, India has no representative. So far as is known, there are not many cases of Indians being detained under the immigration laws. If the Hon'ble Member would indicate any particular country or countries, an enquiry would be made from those countries.

New Factories and Mills

1334. **Shri Ram Krishan:** Will the Minister of Commerce and Industry be pleased to state:

- (a) the names of new factories and mills established during the year 1955-56 (State-wise);
- (b) the names of factories and mills for which licences have been issued by Government but the factories and mills have not been established so far; and
- (c) the reasons for delay and the action proposed to be taken against the licence-holders?

The Minister of Heavy Industries (Shri M. M. Shah): (a) to (c). As the information is not kept in the Ministry as asked for, it is not possible to furnish the same. However, if the Hon'ble Member indicates the specific industry or industries for which he desires the information, the same will be supplied.

Ambar Charkha Instructors

1335. **Shri Bheekha Bhai:** Will the Minister of Production be pleased to state:

(a) whether it is a fact that minimum qualification fixed for undergoing Amber Charkha Instructors' training is matriculation;

(b) if so, whether Government propose to relax the minimum educational qualification; and

(c) whether Government have received any representations?

The Minister of Production (Shri K. C. Reddy): (a) Yes Sir, for new entrance only. In the case of experienced Khadi workers sponsored by recognized institutions, no such condition is imposed.

(b) No relaxation beyond what is mentioned in reply to (a) above is contemplated.

(c) No Sir.

Approved Contractors

1336. **Shri Krishnacharya Joshi:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of cottage and small scale industrial firms registered as approved contractors during the period from April to July, 1956; and

(b) the total number of industrial co-operatives as approved contractors on the list?